

**COURT-II**

**APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 79 of 2014**

**Dated :** **4<sup>th</sup> September, 2014**

**Present:** **Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s Raj West Power Ltd. .... Appellant(s)**  
**Versus**  
**Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. P.N. Bhandari for R-2 to R-4  
Mr. R.K. Mehta  
Ms. Ishita C. Dasgupta for R-1

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing on **25<sup>th</sup> September, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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